

IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH KOLKATA

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**I.T.A. No. 1500/Kol/2024
Assessment Year: 2012-13**

Kishore Trading Company,
2, India Exchange Place,
Dalhousie Square, Kolkata,
700001, West Bengal
[PAN: AADFK5925F]

..... **Appellant**

vs.

ITO Ward, 36(1), Kolkata,
Aaykar Bhavan, P-7,
Chowringhee Square,
Kolkata – 700069, West Bengal

..... **Respondent**

CORRIGENDUM

Per Rajesh Kumar, Accountant Member:

It has been brought to our notice that a typographical error has occurred in the PAN Number in the order passed by this Tribunal dated 08.01.2025 vide ITA No. 1500/Kol/2024 as AADFK9525F instead of **AADFK5925F**. Necessary corrigendum, in this respect, is issued as under:

Corrigendum

“Correct PAN Number be read as **“AADFK5925F”** instead of “AADFK9525F”.

This corrigendum will form part of the order in ITA No.1500/Kol/2024 dated 08.01.2025.

Kolkata, the 26th March, 2025.

Sd/-
[Pradip Kumar Choubey]
Judicial Member

Sd/-
[Rajesh Kumar]
Accountant Member

Dated: 26.03.2025.

AK, PS

Copy of the order forwarded to:

- 1.Kishore Trading Company, Kolkata
2. ITO Ward, 36(1), Kolkata
- 3.CIT (A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches